

Annexure-3

Name of the Corporate Debtor :INDIAN SUGAR MANUFACTURING COMPANY LIMITED;
List of Creditors as on 04/08/2023

Date of commencement of CIRP: 23/03/2023;

Secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Details of Security Held	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1	Sugar Development Fund ("SDF"); Represented by IFCI Limited.	06-04-2023	40,67,61,832	40,67,61,832	Secured Financial Creditor	40,67,61,832	-	No	8.85	-	-	-	-	1. Whole of the immovable and movable Fixed Assets, Plant and Machinery, Machinery spares, tools and accessories and other movable both present and future (save and except book debts) whether installed or not and whether now lying, loose or stores at Village & PO Havinal, Dist: Bijapur in the State of Karnataka or wherever else. 2. Whole of the immovable property as per the mortgage deed attached at PO Havinal, Dist: Bijapur in the State of Karnataka or	NA

2	The Thane District Central Co-op. Bank Limited	12-04-2023	60,71,00,000	60,71,00,000	Secured Finacial Creditor	60,71,00,000	-	No	13.02	-	-	-	-	1. Land bearing Survey No. 222/1A, 222/1B, 223/1A, 216/1A, 216/1B, 223/2A, 216/2, 220/2B, 220/2B1, 220/2B2, 220/2B3, 218/1, 218/2, 185/1A, 185/1B, 219/1A2, 219/1B3, 219/1B4, 219/4, 227/5	NA
3	M/s Shri Dutt Biofuels Private Limited	13-04-2023	82,32,42,161.0	82,08,81,638	Secured Finacial Creditor	82,32,42,161	-	No	17.86	-	-	23,60,523	-	First Charge on Mortgaged Land	NA
4	The Solapur District Central Co-operative Bank Ltd	15-04-2023	5,78,21,000	5,78,21,000	Secured Finacial Creditor	5,78,21,000	-	No	1.25	-	-	-	-	1. Land bearing Survey No. 222/1,223/1A, 216/1A, 216/1B, 223/2A, 216/2, 220/2B, 220/2B1, 220/2B, 220/2B3, 218/1, 218/2, 185/1A, 185/1B, 219/1A2, 219/1B3, 219/1B4, 219/2B, 227/2	NA

5	The Karnataka State Co-operative Apex Bank Limited	17-04-2023	86,72,55,000	86,72,55,000	Secured Financial Creditor	86,72,55,000	-	No	18.87	-	-	-	18.87	1. Hypothecation of all that plant, machinery, tools and accessories, already purchased and described in Schedule 'A' or to be purchased hereafter particulars whereof will be furnished later and hereinafter referred to as 'Hypothecated Machinery' which are erected/ to be erected/ kept/ to be kept or in transit for being erected at the premises in the occupation of the borrower situated at survey no. 185/1B, 227/5, 185/1A, 216/2, 220/2B, 219/4,	NA
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